

Requests for bank credit in excess of Rs. 1 crore are being scrutinised by the Reserve Bank in order to relate additional credit to the genuine requirements of production. Similarly care is being taken by the banks in respect of proposals for larger individual credit of Rs. 25 lakhs and above. Besides in order to enforce financial discipline and prevent the locking up of credit by big borrowers by way of excessive demand for loan, a commitment charge is being levied on the unutilised portion of credit limits sanctioned for Rs. 10 lakhs and above. To prevent misuse of bank advances for cornering of shares, banks have been advised by the Reserve Bank to see that advances over 19-7-1969 have gone up by 13 per cent to repayment schedules.

(c) Between 8-7-1969 and 10-7-1970 the latest date for which deposit figures are available, deposits of the 14 banks which were nationalised on 19-7-1969 have gone up by 13.6 per cent.

NATIONALISATION OF GENERAL INSURANCE

196. SHRI N. R. MUNISWAMY:
SHRI S. KUMARAN: SHRI
GANESHI LAL
CHAIDHARY; SHRI
KALYAN ROY:

Will the Minister of FINANCE be pleased to state :

(a) whether the proposal for the nationalisation of General Insurance has been given up by Government;

(b) if so, what are the reasons (hereof); and what is the business turnover of general insurance at present; and

(c) whether the general insurance introduced by L.I.C. in 1963-64 has proved profitable

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESPI): (a) No, Sir.

(b) Does not arise.

The Gross Premium income written direct in India during 1968 by all insurers was Rs. 107.64 crores.

(c) Yes, Sir.

THIRD PAY COMMISSION AND THE TEACHERS IN UNION TERRITORIES

197. SHRI SWAISINGH SISODIA: Will the Minister of FINANCE be pleased to state:

(a) whether the recommendations of the Third Pay Commission would be applicable to those teachers of the Union Territories whose pay scales have recently been revised according to the Kothari Commission; and

(b) if the reply to part (a) above be in the negative, whether Government propose to fill in the gap between the pay-scales of those teachers in the Union Territories and the other categories of employees of the Central Government after the implementation of the recommendations of the Third Pay Commission by compensating the teachers?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The terms of reference of the Third Pay Commission provide for examination of the pay structure of the employees of Union Territories. Accordingly the Commission is expected to examine the pay scales of teachers who are regular employees of the Union Territories.

ALLOTMENTS OF SUITES IN VITHALBHAI PATEL HOUSE, NEW DELHI

198. SHRI MULKA GOVINDA REDDY: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to refer to the reply to Starred Question No. 44 given in the Rajya Sabha on the 28th April, 1970 and state:

(a) the number of Government employees residing in Vithalbhai Patel